GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3313 ANSWERED ON:28.07.2009 NEW ITEMS UNDER BIS SPECIFICATIONS Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government has added new items under compulsory certification of the Bureau of Indian Standards (BIS);
(b) if so, the details thereof indicating the name of the new items included in the list;
(c) whether several items carrying fake ISI marks are being sold openly in the market;
(d) if so, the details thereof; and
(e) the remedial steps including punitive action being taken by the Government in this regard?
Answer
MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)
(a) & (b): Six steel product items and two Ductile Iron Pipes & Fittings were brought under mandatory certification w.e.f. 09-09-2008 and 01-07-2009 respectively, the details of which are as under:
S.No. IS applicable Name of Products
1 1785(Pt.1) Plain hard-drawn steel wire for pre-stressed concrete; cold-drawn stress relieved wire
2. 1785 (Pt.2) Plain hard-drawn steel wire for pre-stressed concrete; as drawn wire
3. 6003 Indented wire for pre-stressed concrete
4. 6006 Uncoated stress relieved strand for pre-stressed concrete
5. 13620 Fusion bonded epoxy coated reinforcing bars

6. 4268 Uncoated stress relieved low relaxation seven ply strand for pre-stressed concrete

- 8329 Centrifugally cast (spun) ductile iron pressure pipes for water, gas and sewage
- 8. 9523 Ductile iron fittings for pressure pipes for water, gas and sewage
- (c) & (d): Through enforcement raids conducted by Bureau of Indian Standards, it was found that various spuriously ISI marked items like packaged drinking water, iodized salt, cattle feed, GLS lamps, diesel engine, plywood products, PVC cables, switches, sockets, electrical appliances, submersible pumps, cement, etc. were found being sold in the market.
- (e): BIS has an ongoing enforcement mechanism to check quality of ISI marked products, under which raids are conducted in the licensees' premises and samples are drawn from the factory and market for laboratory tests to ensure conformity of the products to the prescribed Indian Standards. Action as per the Bureau of Indian Standards Act, 1986 and the rules and regulations framed there under is taken against those found guilty.